

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:579  
ANSWERED ON:25.02.2010  
SERVICES OF AIR INDIA  
Rajaram Shri Wakchaure Bhausahb

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether with a view to improve the services of Air India four task forces have been constituted to give suggestions to the Government to enhance the security on board, at ground and at foreign land and to improve the facilities given to its employees besides improving the ground facilities given to other airlines;
- (b) if so, the time by which these four task forces are likely to submit their reports to the Government alongwith the details of the Government's policy regarding implementation of their recommendations;
- (c) whether the Air India has taken more aircraft on lease to provide air connectivity to more places;
- (d) if so, the number of aircraft taken on lease alongwith the terms and conditions of lease; and
- (e) the details of the revenue likely to be earned and expenditure incurred on them?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): No Task Force has recently been constituted. However, in the year, 2000, following a review of the functioning of Air India by the then Hon'ble Minister for Civil Aviation, four Task Forces on Passenger amenities, Security, Ground Handling Activities and Wage Cuts were constituted. These Task Forces had submitted their Reports and several of their recommendations have been implemented by the Management.

(c) and (d): Yes, Madam. Air India presently has taken 57 aircraft on lease for the lease period varying from 3 to 10 years. The terms and conditions of the aircraft taken on lease depend upon the type of aircraft, age of the aircraft and other parameters like market conditions at the time of leasing etc.

(e): As these aircraft have been integrated into the fleet, no separate details of income and expenditure are maintained for leased aircraft